

Ministerial coordination machineries already in position, the Planning Commission was of the view that the existing administrative arrangements in regard to the water sector need not be disturbed for the present.

(c) The proposal to bring water in the Union / Concurrent List was examined by the two Commissions on Centre-State Relations chaired by Justice R.S. Sarkaria and Justice M.M. Punchhi respectively. The said proposal did not find favour with either of the two Commissions.

Construction of dam on river Brahmaputra

†1534. SHRI DHARMENDRA PRADHAN: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Government is aware that China is constructing dams on Brahmaputra river;

(b) whether it is a fact that construction of dam on the river is likely to cause severe scarcity of water for irrigation, etc. in Assam and North-Eastern States;

(c) if so, the details thereof;

(d) whether Government has formulated any plan to tackle this problem; and

(e) if so, the details thereof?

THE MINISTER OF WATER RESOURCES (SHRI HARISH RAWAT):
(a) Government of India is aware of construction activity on Brahmaputra river at Zangmu on the Chinese side which is a Run of the River (RoR) hydroelectric project, which does not store water. Recently released 'Outline of the Twelfth Five Year Plan for National Economic and Social Development of the People's Republic of China' indicates that three more hydropower projects on the main stream of the Brahmaputra River in Tibet Autonomous Region have been approved for implementation by the Chinese Authorities.

(b) and (c) As these four projects are considered to be Run of the River (RoR) hydro-electric projects, any severe scarcity of water for irrigation, etc. in Assam and North-Eastern States is not expected.

(d) and (e) Do not arise.

†Original notice of the question was received in Hindi.